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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : IND/1523/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : SHAH BROTHERS ISPAT PVT LTD  
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.S.SUMAN  
A.K. MYISAMY + ASSOCIATES

COUNSEL FOR RESPONDENT



2. ANANT MERATHIA

Counsel for Applicant



**ORDER**

Mr. Anant Merathia, counsel for applicant present. Mr. P.S. Suman, counsel for respondent also present. We have heard the submissions made by the counsel for applicant. The counsel for respondent prayed for time for filing some documents in support of his defence. At request, time is extended. Put up on 05.06.2017 at 02.30 P.M.

(CH. MOHD. SHARIEF TARIQ)  
(MEMBER (JUDICIAL))



(K. ANANTHA PADMANABHA SWAMY)  
(MEMBER (JUDICIAL))

